

The British Home Secretary, Mr. Reginald Maudling, has stated that the British Government intend to introduce a Bill to give effect to their general policy of ensuring that there is no more permanent large scale immigration into Britain.

(b) The proposed Bill has yet to be introduced in the British Parliament.

(c) Government of India have the situation under constant review. They naturally hope that the British Government will honour their obligation to the British passport holders of Indian origin in Africa and will facilitate their entry into United Kingdom.

Expansion of Phari Dzong by China Airport in Chumbi Valley

*374. SHRI HUKAM CHAND
KACHWAL :
SHRI BANSH NARAIN
SINGH :
DR. M. SANTOSHAM :

Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that China has expanded the airport at Phari Dzong in Chumbi Valley to such an extent that even big planes can be landed there ;

(b) whether Government feels that the expansion of the Chinese airport in Chumbi Valley is detrimental to India's defence ;

(c) whether the Government of Assam have informed the Government of India in this regard ; and

(d) if so, the reaction of Government thereto ?

THE MINISTER OF DEFENCE (SHRI JAGJIWAN RAM) : (a) to (d). While Government are aware of Chinese activities in the Chumbi Valley having a military significance, there is no confirmation of the reported construction of an air strip at Phari Dzong. Information to this effect was conveyed by the Government of India to the Government of Assam. Developments along the borders of India having a bearing on our security are constantly taken note of and suitable measures on our side are taken.

Government's Attitude towards two Governments in Cambodia

*375. SHRI P. K. DEO :
SHRI CHENGALRAYA
NAIDU :
SHRI S. P. RAMAMOORTY :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether attention of the Government of India has been invited to a report in the *Times of India*, June 12, 1970 that India does not recognise the changes taken place in Cambodia since March and still recognises Prince Norodom Sihanouk as the head of the Cambodian Government ; and

(b) what then is the reaction of the Government of India to the legally constituted Government in Phnom Penh and how does Government of India treat their Ambassador in New Delhi ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI SWARAN SINGH) : (a) Yes, Sir Government have seen the press report. Attention is invited to the Foreign Minister's statement on May 11, 1970 in this House.

(b) We are dealing with the Government and authorities in Phnom Penh on a *de facto* basis and there is no change in our treatment of the Cambodian representative in New Delhi.

Soviet Consulate Building in Bombay

*376. SHRI BABURAO PATEL :
SHRI VIRENDRA KUMAR
SHAH :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact the Russian Consulate has built a new three-storeyed building on Mount Pleasant Road, Bombay, opposite 'Varsha'-the official residence of Chief Minister of Maharashtra ;

(b) if so, whether the USSR Consulate sought permission from the State and Central Government ;

(c) if not, how was the building allowed to be completed ; and

(d) the reasons why the Consulate chose this particular site opposite a Chief Minister's house, against all well-established diplomatic norms of conduct ?